

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 188 of 2013 in
DFR 1137 of 2013**

Dated : 30th May, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Indian Hotel & Restaurant
Association & Anr.**

...Appellant(s)

Versus

**Maharashtra State Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant (s): Ms. Shikha Ohri

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Ms. Richa Bharadwaja for MERC
Ms. Anusha Nagarajan for R.3

ORDER

I.A. No. 188 of 2013
(Appl. for leave to file the Appeal)

No Application for leave to file the Appeal is necessary in this Appeal.

The Registry is directed to post the matter for Admission on **31.05.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs